GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†1241 ANSWERED ON 08.12.2025

DEVELOPMENT OF TOURIST FACILITIES IN SONBHADRA DISTRICT

†1241. SHRI CHHOTELAL:

Will the Minister of TOURISM be pleased to state:

- (a) whether any special tourist amenities are proposed to be developed in the Sonbhadra district, a prominent tourist destination under Robertsganj Lok Sabha Constituency; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (b): Development of tourism amenities at any destination, including in Sonbhadra district, is primarily undertaken by the concerned State Government (SG) / Union Territory Administration (UTA). However, the Ministry of Tourism through its central sector schemes of 'Swadesh Darshan (SD)', 'Swadesh Darshan 2.0 (SD2.0)', 'Challenge Based Destination Development (CBDD)' – a sub-scheme of SD2.0, 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies (ACA) for Tourism Infrastructure Development' complements the efforts of tourism infrastructure development by extending financial assistance to the State Governments/UT Administrations/Central Agencies; subject to adherence to scheme guidelines, submission of Detailed Project Reports (DPRs), availability of funds, inter-se priority etc.

In addition, Government of India under its initiative for 'Special Assistance to States for Capital Investment (SASCI)' has also provided financial assistance to the States for development of tourism projects.

Presently there is no new proposal under consideration for sanctioning of projects in Sonbhadra district under the above mentioned schemes. Further, the details of projects sanctioned under aforesaid schemes of the Ministry of Tourism in the state of Uttar Pradesh are annexed.

STATEMENT IN REPLY TO PARTS (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO.†1241 ANSWERED ON 08.12.2025 REGARDING DEVELOPMENT OF TOURIST FACILITIES IN SONBHADRA DISTRICT RAISED BY SHRI CHHOTELAL

(i) Details of Project sanctioned under Swadesh Darshan Scheme in the State of Uttar Pradesh:

(Amount in ₹Crore)

S.	Circuit /	Name of the Project	Sanctioned
No.	Sanction Year		Amount
1.	Buddhist Circuit 2016-17	Development of Srawasti, Kushinagar, & Kapilwastu	87.89
2.	Ramayana Circuit 2016-17	Development of Chitrakoot and Shringverpur	69.45
3.	Spiritual Circuit 2016-17	Development of Ahar-Aligarh- Kasganj-Sarosi (Unnao)-Pratapgarh- Kausambi-Mirzapur-Gorakhpur- Domariyaganj-Basti-Barabanki- Azamgarh-Kairana- Baghpat- Shahjahanpur	71.91
4.	Spiritual Circuit 2016-17	Development of Bijnor- Meerut- Kanpur- Kanpur Dehat- Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi	67.51
5.	Heritage Circuit 2016-17	Development of Kalinjar Fort (Banda)- MagharDham (SantKabir Nagar)- ChauriChaura, Shaheed Sthal (Fatehpur)- MahuarshaheedSthal (Ghosi)- Shaheed Smarak (Meerut)	36.65
6.	Ramayana Circuit 2017-18	Development of Ayodhya	127.21

7.	Spiritual	Development of Jewar-Dadri-	12.03
	Circuit	Sikandrabad-Noida-Khurja-Banda	
	2018-19		
8.	Spiritual	Development of Gorakhnath Temple	18.30
	Circuit	(Gorakhpur), Devipattan Temple	
	2018-19	(Balrampur) and Vatvashni Temple	
		(Domariyagunj)	

(ii) Details of Project sanctioned under Swadesh Darshan 2.0 Scheme in the State of Uttar Pradesh:

(Amount in ₹Crore)

S.	Year of	Destination	Name of the Experience	Sanctioned
No.	Sanction			Amount
1.	2023-24	Prayagraj	Azad Park and Dekho Prayagraj Trail Exp	14.52
2.	2023-24	Naimisaranya	Vedic- wellness Experience	17.80

(iii) Details of Project sanctioned under Challenge Based Destination Development (CBDD) Scheme in the State of Uttar Pradesh:

(Amount in ₹Crore)

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S.	Year of	Name of the Project	Category	Sanctioned
No.	Sanction			Amount
1.	2024-25	Development of Cultural Landscape at Mahoba	Culture & Heritage	24.98

(iv) Details of Project sanctioned under Special Assistance to States for Capital Investment (SASCI) Scheme in the State of Uttar Pradesh:

(Amount in ₹Crore)

S.	Year of	Name of the Project			Sanctioned
No.	Sanction				Amount
1.	2024-25	Development Agra	of Bateshwar	in District-	74.05
2.	2024-25	Integrated Development	Buddhist in Shrawasti	Tourism	80.24

(v) Details of Project sanctioned under Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) Scheme in the State of Uttar Pradesh:

(Amount in ₹Crore)

S. No.	Project Name	Sanction Year	Sanctioned Amount
1.	Development of Varanasi – Phase –I	2015-16	18.73
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	2014-15	10.98
3.	River Cruise Tourism in Ganga, Varanasi	2017-18	9.02
4.	Construction of Tourist Facilitation Centre at Vrindavan	2014-15	9.36
5.	Development of Varanasi – Phase –II	2017-18	44.60
6.	Development of Infrastructure facilities at Govardhan	2018-19	37.59

(vi) Details of Project sanctioned under Assistance to Central Agencies for Tourism Infrastructure Development (ACATID) Scheme in the State of Uttar Pradesh:

(Amount in ₹Crore)

S. No.	Project Name	Sanction Year	Sanctioned Amount
1.	Illumination of monuments in Varanasi/Sarnath (Dhamekh Stupa in Sarnath Chaukhandi Stupa in Sarnath, Tomb of Lalkan in Sarnath and Man Mahal in Banaras).	28-02-2015	5.12
2.	Illumination of three monuments in Varanasi, Uttar Pradesh- 1. Dashashwamedh Ghat to Darbhanga Ghat (stretch of 300 m) 2. TulsiManas Mandir 3. Sarnath Museum	21-12-2017	2.94
3.	Rai-Bareilly Railway Station	30-07-2013	4.44
4.	Agra Cantt. Railway Station	30-07-2013	5.05
